

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00382/2017

DATED THIS THE 13TH DAY OF MARCH, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)

P. MOHAN
S/o Late V. Narayanan Nair,
Aged 62 years,
Retd: Junior Engineer
(Diesel Loco Shed),
South Western Railway,
K.R. Puram,
Bangalore – 560 036.

Res: No. 6/2, 1st Floor, Near H.P. Gas Office,
12th Cross, A.D. Halli, Magadi Road,
Rajajinagar,
Bangalore – 560 079

.....Applicant

(By Advocate Shri K. Hanifa)

Vs.

1. The Senior Personnel Officer
Divisional Railway Manager Office,
South Western Railway,
Bangalore Division,
Bangalore – 560 023.

2. Senior Divisional Finance Manager (D.F.M),
D.R.M. Office,
South Western Railway,
Bangalore – 560 023.

3. Manager,
IRCON International Limited,
Palika Bhavan, Sector – 13,
R.K. Puram,
New Delhi – 110 066
4. Union of India,

South Western Railway,
Through the General Manager,
Kasavapura,
Hubli

....Respondents

(By Shri J. Bhaskar Reddy, Senior Central Government Counsel for R1,3&4)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

Heard. The Matter relates to late payment of gratuity. The railway now say that they did not have the connected records with them and that is how the delay occurred and now they have paid the principal. At this point of time the learned counsel for the applicant seeks interest in the matter. Since the Hon'ble High court had fixed 15% interest to be paid in such matters, we will also allow 15%. This may be done within two months next.

2. The OA is allowed. No order as to costs.

(PRASANNA KUMAR PRADHAN)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/00382/2017

Annexure-A1: Copy of letter No. B/P.223/V/DSL/KJM of R-1 dated 18.07.2001

Annexure-A2 Series: Copy of Office Order dated 06.09.2002 and dated 09.11.2002

Annexure-A3: Copy of the representation of the applicant dated 25.08.2015

Annexure-A4: Copy of Note No. A/SBC/PEN/NR with typed copies dated 31.08.2015

Annexure-A5: Copy of No. A/SBC/PN/Sett./NR dated 31.08.2015

Annexure-A6: Copy of representation of the applicant dated 14.11.2016

Annexure-A7: Copy of the reminder dated 13.01.2017

Annexures with Reply Statement:

Nil

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